

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:365  
ANSWERED ON:20.04.2015  
TRANSPORT LOGISTICS IN RAILWAYS  
Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of revenue earned by the Railways from freight business during the last three years, year-wise;
- (b) whether the Railways propose to expand freight handling capacity in tandem with expansion of freight carrying network capacity and if so, the details thereof;
- (c) whether the Railways propose to set up a new entity 'TRANSLOC' to handle transport logistics;
- (d) if so, the details thereof along with the objectives, roles and functions of this new entity and the time by which it is likely to be set up; and
- (e) the other steps taken by the Railways to boost the implementation of railway projects through the Public Private Partnership route in freight and transport logistics?

**Answer**

MINISTER OF RAILWAYS (SHRI SURESH PRABHAKAR PRABHU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 365 BY SHRI SATAV RAJEEV AND SHRI MOHITE PATIL VIJAYSINH SHANKARRAO TO BE ANSWERED IN LOK SABHA ON 20.04.2015 REGARDING TRANSPORT LOGISTICS IN RAILWAYS

- (a) The details of revenue earned by the Railways from freight business, during the last three years is appended.
- (b) Construction and development of new terminals, modernization of the existing terminals and expansion of freight handling capacity in tandem with expansion of freight carrying network is an ongoing process over Indian railways. Proposals are carefully scrutinized and taken forward for sanction based on operational requirement, commercial viability, technical feasibility and resource availability. As on 01-04-2015, 63 Goods Shed works are sanctioned at a cost of `979.72 crores. Further, to facilitate development of a network of freight terminals with private investments to provide efficient and cost effective logistics services with warehousing solutions, a new scheme namely Private Freight Terminal (PFT) was launched on 31.05.10. The policy was reviewed and was revised on 23.04.12. Out of 56 proposals received so far, 21 terminals have since been notified for commercial working and 'in principle' approval has been given by the Zonal Railways for remaining 35 terminals.
- (c) & (d) Yes, Madam. A proposal to set up Transport Logistics Corporation of India (TRANSLOC), a Public Sector Undertaking (PSU) to develop and manage rail connected Multi-modal Logistics Parks along Railway network has been mooted by Ministry of Railways. Presently, the proposal for setting up of the proposed PSU is under process for financial appraisal through Expenditure Finance Committee (EFC/PIB). The roles and functions proposed to be entrusted to TRANSLOC are as follows:
  - i. Development of Master Plan for a network of freight terminals, including Multi-Modal Logistics Parks (MMLPs) considering the traffic potential.
  - ii. Develop a business plan for setting up of logistics parks/terminals.
  - iii. Identification of surplus Railway land available for use in up-gradation and expansion of existing goods shed into MMLPs and for development of new terminals and MMLPs.
  - iv. Develop goods sheds as modern handling and distribution points by providing value added services which include packaging, labeling, retailing distribution and in long term re-processing the cargo as per the customer needs.
  - v. Development of customer centric warehouses and chain of controlled atmosphere warehouses for providing support to all types of business.
  - vi. Making arrangements for Inter-Modal transfer including road to rail and rail to road.

vii. Development of integrated mechanized environment friendly loading/unloading arrangement for bulk traffic like iron ore, coal etc.

The process for setting up of the PSU can be taken up only after the approval of Cabinet.

(e) A policy for Participative models for rail connectivity and capacity augmentation project has been issued in December 2012 to facilitate investments in rail connectivity projects. Further, Ministry of Railways has issued Sectoral Guidelines in November 2014 for Domestic and Foreign Direct Investment (FDI) in Rail Sector.